

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.227  
CP/6(AHM)2022

**Proceedings under Section 241-242 of Co. Act, 2013**

**IN THE MATTER OF:**

Bhavik Bhimjibhai Bhalodia & Anr  
V/s  
Corus Vitrified Pvt Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on: 18/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Pragati Bansal, Adv. a.w MR. Ravi Pahwa, Adv.  
For the Respondent : None for R-2 to 4  
For RoC : Ms. Vipal Solanki, Adv. a.w Ms. Rupa Sutar, Dy. RoC

**ORDER**

None present for respondent no.2 to 4. Heard Ld. Counsel for the applicant.

Order is reserved.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**